

अविमान तथा अव्यक्त दुर्गि और कठ-
कथित संकल्प में सख्त संकी (कौ-कथित
केव) : (क) से (ग). चीन के कच्चे रेशम के
आयात के बचले में चीन को भारत के अगमित
तम्बाकू के निर्यात की एक प्रस्तावना पर
भारतीय राज्य व्यापार नियम तथा चीन के
सम्बन्धित चीनी राष्ट्रीय आवास तथा निर्यात
नियमों के बीच बातचीत चल रही है। इस
विषय में अन्तिम निर्णय इस बात का मूल्या-
न करने के बाद ही लिया जाएगा कि नमूनों
को बवालियो संतोषजनक पाई जाती है या
नहीं और कोमत परस्पर लाभकारी है या नहीं।

**Rejection to comment on the report
of Bhoothalingam by Trade Unions**

2822. **SHRI C. R. MAHATA:** Will the Minister of FINANCE be pleased to state:

(a) whether Trade Unions have rejected to comment on the report of Bhoothalingam; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) Some of the Trade Unions have rejected the report without comments, while some others have commented adversely. One trade union has commented favourably.

(b) The whole matter is still under examination.

Foreign exchange sanctioned to approved Hotels in Private and Public Sector

2823. **SHRI P. KANNAN:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the amount of foreign exchange sanctioned to approved hotels in private and public sector during the last two years and current year;

(b) the criteria for sanction; and

(c) whether Government are satisfied that there have been no cases of irregularity in utilisation of the foreign exchange?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) The amount of foreign exchange recommended by the Department of Tourism for release to approved hotels in private and public sectors during the last two years and the current financial year is as follows:—

	(Rs. in lakhs)
1976-77	130.90
1977-78	275.02
1978-79 (April to July)	47.25

(b) Under the Hotel Incentive Quota scheme the approved hotels are entitled to utilise 10 per cent of their foreign exchange earnings for purpose of publicity, advertising tourist promotion abroad, purchase of provision and equipment, not available in India, etc. against their foreign exchange earnings. In addition foreign exchange under Tourist Promotion Quota is also allocated to approved hotel projects for the import of machinery/equipment to meet their initial requirements.

(c) No cases of irregularity have come to the notice of the Department of Tourism.

Agricultural Credit

2024. SHRI M. N. GOVINDAN NAIR: Will the Minister of FINANCE be pleased to state:

(a) whether Government have set up a working group to look into the simplification of norms and loan sanctioning procedures for agricultural credit; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b). An "Expert Group on Agricultural Credit Schemes of Commercial Banks" was constituted by the Reserve Bank of India under the Chairmanship of Prof. Gunwant Desai. The Group was constituted to review the different types of schemes formulated by the commercial banks for credit to agriculture and allied activities and make recommendations regarding the general pattern of new schemes which banks could frame and implement so as to meet the credit requirements of farmers and agriculturists.

The Group submitted its report to the Reserve Bank of India in April 1978 and their recommendations are under examination in the Reserve Bank.

Construction of Janata Hotels during next five Years

2025. SHRI NIHAR LASKAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) how many Janata Hotels Government propose to construct in the country during the coming five years;

(b) the sites chosen for the proposed Janata Hotels and the period by which they will start operating;

(c) whether Government has granted any loan or/and subsidy for the construction of Stars Hotels; and

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(d) if the reply to part (c) above is in the affirmative the amount of loan/subsidy given to each hotel, their category and in case of loan, what was the rate of interest?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) The Sixth Five Year Plan envisages the construction of Janata Hotels at four metropolitan cities namely Delhi, Bombay, Calcutta and Madras and similar units at other selected centres which will be identified after a survey is undertaken.

(b) The Government has approved the construction of a 1250-bed Janata Hotel (Ashoka Yatri Niwas) in New Delhi at an estimated cost of Rs. 300 lakhs. The hotel is likely to be completed in phases during 1980-81. The Department of Tourism is in the process of identifying sites for the construction of Janata Hotels in Calcutta, Bombay and Madras in consultation with the respective State Governments.

(c) Since the inception of Hotel Development Loan Scheme which came into operation in April 1968 and now being administered by Industrial Finance Corporation of India, loans aggregating to Rs. 1815.46 lakhs were sanctioned under the Scheme. Out of which a sum of Rs. 1623.46 lakhs has actually been disbursed.

(d) A statement is laid on the Table of the House. [Placed in Library. See No LT-2568/78].

Raid on M/s Auto Pins (India)

2026. SHRI K. LAKKAPPA: Will the Minister of FINANCE be pleased to state:

(a) whether he is aware that primary gold and sovereigns in contravention of the Gold Control Act were found during a raid on M/s. Auto Pins (India) Regd. and its allied concerns, by Income-Tax authorities in 1976; if so, full details thereof; and